

Annexure – 7

Name of the corporate debtor: SRINITHI ENTERPRISES PRIVATE LIMITED
Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 27.10.2025

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted							(Amount in Rs)			
	Depart ment	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whet her relat ed party ?	% of voting share in CoC, if applic able	Amount t of conting ent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amou nt of claim under verifica tion	Remark s, if any
1	DEPUTY COMMISSIONER OF INCOME TAX, CORPORATE CIRCLE, CHENNAI	CENTRAL GOVT		2682836	2682836	Operational -govt.due old	NA	NA	NA	NA	NA	NA	NA	2682836	SUBJECT TO VERIFICATION OF UPDATED BOOKS ACCOUNT
	TOTAL			2682836	2682836									2682836	

For SRINITHI ENTERPRISES PRIVATE LIMITED
(UNDER CIRP)



C. Sanjeevi
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